

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA Nos. 7 of 2015 & 8 of 2015 in DFR 2854 of 2014**

**Dated : 6<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s. Armaan Steels ...Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr ....Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**Counsel for the Respondent(s):**

**ORDER**

Issue notice to the Respondents returnable on 29.01.2015.

Dasti service is permitted.

Post the matter on **29<sup>th</sup> January, 2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Vs/vg